

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 411**  
**IB/756/ND/2023**

**IN THE MATTER OF:**

Sree Karpagambal Ltd.

...

Applicant

Versus

Bee K Bee Prints Pvt Ltd

...

Respondent

**Under Section 9 of IBC 2016.**

**Order delivered on 01.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For the Applicant

:

For the Respondent

:

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **26.02.2024**.

**Sd/-**  
**(Court Officer)**